

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 661
TO BE ANSWERED ON 23.07.2015

SANSAD ADARSH GRAM YOJANA

661. SHRI RAMA KISHORE SINGH:
SHRI MULLAPPALLY RAMACHANDRAN:
DR. C. GOPALAKRISHNAN:
SHRI PRABHAKAR REDDY KOTHA:
SHRI PINAKI MISRA:
SHRI DALPAT SINGH PARASTE:
SHRI NAGAR RODMAL:
DR. MANOJ RAJORIA:
SHRI Y.S. AVINASH REDDY:
SHRI R. DHRUVA NARAYANA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that implementation of the Sansad Adarsh Gram Yojana is not up to the desired objectives and if so, the details thereof along with the reasons therefor;
- (b) the number of villages adopted by the Members of Parliament so far, State/UT-wise;
- (c) whether there are some Members of Parliament who have not yet adopted a village as required under the Yojana and if so, the detail thereof along with the reasons therefor, State-wise; and
- (d) the steps being taken by the Government for proper funding and implementation of the Yojana ?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT

(SHRI SUDARSHAN BHAGAT)

- (a): No Madam. Primarily, the goal of the Saansad Adarsh Gram Yojana(SAGY) is to develop three Adarsh Grams by March 2019, of which one would be achieved by 2016. Thereafter, five such Adarsh Grams (one per year) will be selected and developed by 2024. As per the timelines of the SAGY, the work is scheduled to start from August 2015 for the village selected in the first phase.

(b): The State/UT-wise number of villages/Gram Panchayats selected by the Hon'ble Members of Parliament till 20th July, 2015 is at Annexure I.

(c): The State/UT-wise details of Members of Parliament who have not yet adopted a village/Gram Panchayat as required under the Yojana are at Annexure II. It is the prerogative of Members of Parliament to exercise this option.

(d): SAGY is primarily about unleashing the power of people who are expected to inculcate pride in village, encourage societal change/Behavioural change, take collective responsibility and initiate People projects. The development of Gram Panchayats identified under SAGY is intended to take place through the convergence and implementation of existing Government Schemes and Programmes without allocating additional funds. In pursuance of above, the relevant Ministries / Departments of the Central Government have been requested by the Ministry of Rural Development to make suitable changes, wherever appropriate, in the guidelines of their respective Central Sector and Centrally Sponsored Schemes / Programmes to enable priority to be given to the Gram Panchayats selected under SAGY. While different Ministries/Departments have made changes in 14 of their Programme/Scheme guidelines, the Ministry is in touch with other relevant Ministries/Departments in this regard. A number of state schemes are required to be converged with this scheme for maximising benefit. This would require the guidelines of State Schemes/Programmes to be suitably amended to give automatic and mandatory priority to the GPs selected under SAGY. The states/UTs have been requested to do the needful in this regard.

As per the timelines of the SAGY, the work is scheduled to start from August 2015 for the village selected in the first phase. The preparation of the Village Development Plan(VDP) for every identified GP, based on the local context, potential and needs and with special focus on enabling every poor household to come out of poverty, is at the advance stage of preparation. VDPs for many GPs have already been prepared. After the approval of the VDP, the actual implementation of all the projects/activities listed therein will start. The implementation is closely being reviewed by Ministry of Rural Development by online web portal and periodical reviews.

Annexure I referred to in reply to part (b) of Lok Sabha Unstarred Question No. 661 due for answer on 23.07.2015.

| Sl. No. | Name of the State/Union Territory | Number of Gram Panchayats identified by Members of Parliament |
|---------|-----------------------------------|---|
| 1. | ANDAMAN AND NICOBAR ISLANDS | 1 |
| 2. | ANDHRA PRADESH | 29 |
| 3. | ARUNACHAL PRADESH | 3 |
| 4. | ASSAM | 21 |
| 5. | BIHAR | 52 |
| 6. | CHANDIGARH | 1 |
| 7. | CHHATTISGARH | 16 |
| 8. | DADRA AND NAGAR HAVELI | 1 |
| 9. | DAMAN AND DIU | 1 |
| 10. | GOA | 3 |
| 11. | GUJARAT | 37 |
| 12. | HARYANA | 15 |
| 13. | HIMACHAL PRADESH | 7 |
| 14. | JAMMU AND KASHMIR | 9 |
| 15. | JHARKHAND | 19 |
| 16. | KARNATAKA | 38 |
| 17. | KERALA | 29 |
| 18. | LAKSHADWEEP | 1 |
| 19. | MADHYA PRADESH | 37 |
| 20. | MAHARASHTRA | 66 |
| 21. | MANIPUR | 3 |
| 22. | MEGHALAYA | 3 |
| 23. | MIZORAM | 2 |
| 24. | NAGALAND | 2 |
| 25. | ODISHA | 27 |
| 26. | PUDUCHERRY | 2 |
| 27. | PUNJAB | 20 |
| 28. | RAJASTHAN | 34 |
| 29. | SIKKIM | 2 |
| 30. | TAMIL NADU | 56 |
| 31. | TELANGANA | 21 |
| 32. | TRIPURA | 3 |
| 33. | UTTAR PRADESH | 102 |
| 34. | UTTARAKHAND | 7 |
| 35. | WEST BENGAL | 4 |
| 36. | Nominated Members of Rajya Sabha | 8 |
| | Total | 682 |

Annexure II referred to in reply to part (c) of Lok Sabha Unstarred Question No. 661 due for answer on 23.07.2015.

| S.No | State/Union Territory | Name of the Hon'ble Member of Parliament | Lok Sabha/Rajya Sabha |
|------|-----------------------|--|-----------------------|
| 1 | Andhra Pradesh | Dr. Naramalli Sivaprasad | Lok Sabha |
| 2 | | Dr. T. Subbarami Reddy | Rajya Sabha |
| 3 | | Shri Jairam Ramesh | Rajya Sabha |
| 4 | | Smt. Renuka Chowdhury | Rajya Sabha |
| 5 | | Shri Mohd. Ali Khan | Rajya Sabha |
| 6 | | Dr. K. Keshava Rao | Rajya Sabha |
| 7 | Bihar | Shri K.C. Tyagi | Rajya Sabha |
| 8 | | Shri Ramchandra Prasad Singh | Rajya Sabha |
| 9 | | Shri Harivansh | Rajya Sabha |
| 10 | | Shri Pavan Kumar Varma | Rajya Sabha |
| 11 | Delhi | Shri Manoj Kumar Tiwari | Lok Sabha |
| 12 | | Shri Ramesh Bidhuri | Lok Sabha |
| 13 | | Dr. Harsh Vardhan | Lok Sabha |
| 14 | | Smt. Meenakashi Lekhi | Lok Sabha |
| 15 | | Shri Maheish Girri | Lok Sabha |
| 16 | | Dr. Udit Raj | Lok Sabha |
| 17 | | Shri Parvesh Sahib Singh | Lok Sabha |
| 18 | | Shri Parvez Hashmi | Rajya Sabha |
| 19 | | Shri Janardan Dwivedi | Rajya Sabha |
| 20 | | Dr. Karan Singh | Rajya Sabha |
| 21 | Jammu & Kashmir | Shri Mohammad Shafi | Rajya Sabha |
| 22 | Karnataka | Sh. Vijay Mallya | Rajya Sabha |
| 23 | | Shri B.K. Hariprasad | Rajya Sabha |
| 24 | Madhya Pradesh | Shri Vijaylaxmi Sadho | Rajya Sabha |
| 25 | | Shri Satyavrat Chaturvedi | Rajya Sabha |
| 26 | | Shri Digvijaya Singh | Rajya Sabha |
| 27 | Maharashtra | Shri Amar Shankar Sable | Rajya Sabha |
| 28 | Nominated Members | Prof. Mrinal Miri | Rajya Sabha |
| 29 | | Ms. Rekha | Rajya Sabha |
| 30 | | Shri Javed Akhtar | Rajya Sabha |
| 31 | | Shri H.K. Dua | Rajya Sabha |
| 32 | Odisha | Shri Tathagata Satpathy | Lok Sabha |
| 33 | | Shri Rama Chandra Hansdah | Lok Sabha |
| 34 | | Shri Bhupinder Singh | Rajya Sabha |
| 35 | | Shri Dilip Kumar Tirkey | Rajya Sabha |
| 36 | Rajasthan | Shri Anand Sharma | Rajya Sabha |
| 37 | Tamil Nadu | Shri D. Raja | Rajya Sabha |
| 38 | Telangana | Shri Asaduddin Owaisi | Lok Sabha |

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| 39 | | Dr. K.V.P. Ramachandra Rao | |
| 40 | | Shri C.M. Ramesh | Rajya Sabha |
| 41 | | Shri V. Hanumantha Rao | Rajya Sabha |
| 42 | Uttar Pradesh | Shri Akshay Yadav | Rajya Sabha |
| 43 | | Shri Satish Chandra Misra | Lok Sabha |
| 44 | | Smt. Jaya Bachchan | Rajya Sabha |
| 45 | | Shri Javed Ali Khan | Rajya Sabha |
| 46 | | Shri Manohar Parrikar | Rajya Sabha |
| 47 | | Shri Neeraj Shekar | Rajya Sabha |
| 48 | | Dr. Chandra Pal Singh Yadav | Rajya Sabha |
| 49 | | Prof. Ram Gopal Yadav | Rajya Sabha |
| 50 | | Smt. Kanak Lata Singh | Rajya Sabha |
| 51 | | Chaudhary Munvvar Saleem | Rajya Sabha |
| 52 | | Sh. Alok Tiwari | Rajya Sabha |
| 53 | | Shri Arvind Kumar Singh | Rajya Sabha |
| 54 | Uttarakhand | Shri Tarun Vijay | Rajya Sabha |
| 55 | West Bengal | Shri Dinesh Trivedi | Rajya Sabha |
| 56 | | Smt. Dev (Moon Moon Sen) Varma | Lok Sabha |
| 57 | | Shri Kapil Krishna Thakur | Lok Sabha |
| 58 | | Shri Dasrath Tirkey | Lok Sabha |
| 59 | | Shri Tapas Paul | Lok Sabha |
| 60 | | Smt. Aparupa Poddar | Lok Sabha |
| 61 | | Dr. Mriganka Mahato | Lok Sabha |
| 62 | | Dr. Tapas Mandal | Lok Sabha |
| 63 | | Smt. Pratima Mondal | Lok Sabha |
| 64 | | Shri Sunil Kumar Mondal | Lok Sabha |
| 65 | | Shri Abhijit Mukherjee | Lok Sabha |
| 66 | | Smt. Mausam Noor | Lok Sabha |
| 67 | | Shri Khan Saumitra | Lok Sabha |
| 68 | | Smt. Renuka Sinha | Lok Sabha |
| 69 | | Smt. Sandhya Roy | Lok Sabha |
| 70 | | Prof. Saugata Roy | Lok Sabha |
| 71 | | Smt. Satabdi Roy (Banerjee) | Lok Sabha |
| 72 | | Shri Mohammad Salim | Lok Sabha |
| 73 | | Dr.(Smt.) Mamta Sanghamita | Lok Sabha |
| 74 | | Dr. Uma Saren | Lok Sabha |
| 75 | | Dr. Anupam Hazra | Lok Sabha |
| 76 | | Shri Choudhury Mohan Jatua | Lok Sabha |
| 77 | | Shri Md. Badaruddoza Khan | Lok Sabha |
| 78 | | Prof. (Dr.) Sugata Bose | Lok Sabha |
| 79 | | Shri Abu Hasem Khan Choudhury | Lok Sabha |
| 80 | | Shri Adhir Ranjan Chowdhury | Lok Sabha |
| 81 | | Dr. (Smt.) Kakoli Ghosh Dastidar | Lok Sabha |
| 82 | | Dr. (Smt.) Ratna De(Nag) | Lok Sabha |

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| 83 | Km. Arpita Ghosh | Lok Sabha |
| 84 | Shri Deepak (Dev) Adhikari | Lok Sabha |
| 85 | Shri Sisir Kumar Adhikari | Lok Sabha |
| 86 | Shri Suwendu Adhikari | Lok Sabha |
| 87 | Shri Idris Ali | Lok Sabha |
| 88 | Shri Subrata Bakshi | Lok Sabha |
| 89 | Shri Sudip Bandyopadhyay | Lok Sabha |
| 90 | Shri Abhishek Banerjee | Lok Sabha |
| 91 | Shri Kalyan Banerjee | Lok Sabha |
| 92 | Shri Prasun Banerjee | Lok Sabha |
| 93 | Shri Mukul Roy | Rajya Sabha |
| 94 | Shri Tapan Kumar Sen | Rajya Sabha |
| 95 | Shri Sitaram Yechury | Rajya Sabha |
| 96 | Shri Ritabrata Banerjee | Rajya Sabha |
| 97 | Shri Ahamed Hassan | Rajya Sabha |
| 98 | Shri Mithun Chakraborty | Rajya Sabha |
| 99 | Prof. Jogen Chowdhury | Rajya Sabha |
| 100 | Shri Kunal Kumar Ghosh | Rajya Sabha |
| 101 | Shri Md. Nadimul Haque | Rajya Sabha |
| 102 | Shri Vivek Gupta | Rajya Sabha |
| 103 | Shri Srinjoy Bose | Rajya Sabha |
| 104 | Shri Sukhendu Sekhar Roy | Rajya Sabha |
| 105 | Shri P. Bhattacharya | Rajya Sabha |
| 106 | Shri D. Bandyopadhyay | Rajya Sabha |
| 107 | Shri Derek O Brien | Rajya Sabha |
| 108 | Dr. Kanwar Deep Singh | Rajya Sabha |